

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON MONDAY, THE 16TH MARCH, 2026 AT 02.00 P.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. PRESENTATION OF REPORTS OF THE DEPARTMENTALLY RELATED STANDING COMMITTEES OF HARYANA VIDHAN SABHA ON THE DEMANDS FOR GRANTS IN BUDGET ESTIMATES FOR THE YEAR 2026-2027 THROUGH 'NeVA' PORTAL.

1. THE CHAIRPERSON OF STANDING COMMITTEE ON PUBLIC ADMINISTRATION AND GOVERNANCE to present the Report of the Standing Committee on Public Administration and Governance on the Demand Nos. 1 to 4 for Grants in Budget Estimates for the year 2026-2027.
2. THE CHAIRPERSON OF STANDING COMMITTEE ON LAW & ORDER AND SECURITY to present the Report of the Standing Committee on Law & Order and Security on the Demand No.5 for Grants in Budget Estimates for the year 2026-2027.
3. THE CHAIRPERSON OF STANDING COMMITTEE ON FINANCE to present the Report of the Standing Committee on Finance on the Demand Nos. 6 and 7 for Grants in Budget Estimates for the year 2026-2027.
4. THE CHAIRPERSON OF STANDING COMMITTEE ON AGRICULTURE AND ALLIED SECTORS, ENVIRONMENT & NATURAL RESOURCE MANAGEMENT to present the Report of the Standing Committee on Agriculture and Allied Sectors, Environment & Natural Resource Management on the Demand No. 10 for Grants in Budget Estimates for the year 2026-2027.
5. THE CHAIRPERSON OF STANDING COMMITTEE ON FOOD AND COOPERATIVE SECTOR to present the Report of the Standing Committee on Food and Cooperative Sector on the Demand No. 11 for Grants in Budget Estimates for the year 2026-2027.
6. THE CHAIRPERSON OF STANDING COMMITTEE ON HUMAN DEVELOPMENT AND SOCIAL WELFARE to present the Report of the Standing Committee on Human Development and Social Welfare on the Demand Nos. 12 to 16 for Grants in Budget Estimates for the year 2026-2027.
7. THE CHAIRPERSON OF STANDING COMMITTEE ON GROWTH ENABLERS AND INFRASTRUCTURE DEVELOPMENT to present the Report of the Standing Committee on Growth Enablers and Infrastructure Development on the Demand Nos. 17 to 19 for Grants in Budget Estimates for the year 2026-2027.
8. THE CHAIRPERSON OF STANDING COMMITTEE ON REGIONAL DEVELOPMENT AND LOCAL SELF GOVERNMENT to present the Report of the Standing Committee on Regional Development and Local Self Government on the Demand No. 20 for Grants in Budget Estimates for the year 2026-2027.

III. BUDGET FOR THE YEAR 2026-2027.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2026-2027.

IV. LEGISLATIVE BUSINESS.

(Bills to be introduced)

1. The Haryana Police (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Police (Amendment) Bill;
2. The Haryana Fiscal Responsibility and Budget Management (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Fiscal Responsibility and Budget Management (Amendment) Bill;
3. The Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2026 A MINISTER to introduce the Haryana Development and Regulation of Urban Areas (Amendment) Bill;

**CHANDIGARH:
THE 15TH MARCH, 2026.**

**RAJIV PRASHAD,
SECRETARY.**